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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.197/BB/201 7	-	For filing addl. Informatio n as required by Registry	252(3)	Sri Unnathi Shelter Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Das 9482848179	Petitioner	<i>Uday Shankar Das</i>

ORDER

Counsel for Petitioner is present. She filed memo for service f notice on ROC alongwith enclosures. Await report from ROC. List it for 16.01.2018.


Member (T)


Member (J)